PROGRESSIVE METERS PRIVATE LIMITED - In Liquidation

(Liquidation Commencement date: 12.07.2024, order received on 30.07.2024 by the Liquidator)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 1st September, 2024

List of Operational Creditors – Unsecured (other than Workmen, Employees and Government Dues)

(In Rs)

		Details o	of Claim	Details of Claim Admitted										
		Received												
SI.	Name of the	Date of	Amount	Amount	Nature of Claim	Amount	Whether	Details	Amount	Amount of	Amount of	Amount	Amount of	Remarks, if any
No.	Creditor	First	Claimed	Admitted		Covered	Security	of	Covered	Contingent	any mutual	of Claim	Claim Under	
		Receipt				by Security	Interest	Security	by	Claim	dues, that	Rejected	Verification	
		of Claim				Interest	Relinquished	Interest	Guarantee		may be set off			
1.	Network	-	-	3,13,500	Operational	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	No claim submitted during
	Electrodevices				Creditors –									liquidation process. Due to
	Private				Unsecured (other									above, claim admitted on
	Limited				than Workmen,									the basis of claim collated
	Liiiiicu				Employees and									during the corporate
					Government									insolvency resolution
					Dues)									process and available
														details.

Rakesh Agarwas

Rakesh Kumar Agarwal, Liquidator

Progressive Meters Pvt Ltd - In Liquidation

Reg No:IBBI/IPA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 24/01/2025

 $\underline{progressive meters.sipl@gmail.com, rakesh202@hotmail.com}$

Date:- 1st September, 2024, Place: Kolkata